


INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI

CAUSE LIST FOR EH/CONSOLIDATION APPLICATION FIXED ON 06.12.2024

COURT ROOM NO. 2

**BEFORE S/SHRI SAKTIJIT DEY (VP)
& SHRI GIRISH AGARWAL (AM)**

SR	E H & CONSO.	ITA NO.	NAME OF THE ASSESSEE	D.O.H.	BENCH
1	90/M/2024	328/M/2022	M/S. STATE BANK OF INDIA (CONSOLIDATION)	21.01.2025	F
		1373/M/2022	M/S. STATE BANK OF INDIA (CONSOLIDATION)	21.01.2025	F
2	91/M/2024	6649/M/2018	STAR INDIA PVT LTD., (CONSOLIDATION)	23.12.2024	J
		725/M/2021	STAR INDIA PVT LTD., (CONSOLIDATION)	21.01.2025	H
		7872/M/2019	STAR INDIA PVT LTD., (CONSOLIDATION)	21.01.2025	H


ASSISTANT REGISTRAR